

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2664/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
Member, MACT, Barpeta.

Dated Guwahati, the 20<sup>th</sup> May, 2020.

Sub:- **Casual leave and restricted holiday.**

Ref:- Your Letter No.MACT(B) 308, dated 18.05.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 4 (four) days casual leave on 26.05.2020, 27.05.2020, 28.05.2020 & 29.05.2020 and restricted holiday for 2(two) days on 22.05.2020 & 30.05.2020 along with station leave permission from the morning of 22.05.2020 till the morning of 01.06.2020, has been approved, **contingent to the fact that either of the stations is not Orange Zone or Red Zone.** The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-90/1996/2665-A, dated 20.5.2020

Copy to:

1. The District & Sessions Judge, Barpeta .
2. ✓ The Project Manager, Gauhati High Court.

20/5/2020  
**JT. REGISTRAR (VIGILANCE)**

Rosen